

SL. No.4

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(PHYSICAL HEARING)**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC) 63/2023 in CP (IB) No.562/9/HDB/2019</b>
<b>NAME OF THE COMPANY</b>	<b>Midfield Industries Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Loha Udyog</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Midfield Industries Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA(IBC)/63/2023**

This application is filed seeking to take the Progress Report as on 31.12.2022 filed by the Liquidator. Accordingly, the said progress report is taken on record and the application is disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**